

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN**

Before Shri Chandra Poojari AM & Shri George Mathan, JM

ITA Nos. 64 to 69/Coch/2020
(Assessment Years: 2011-12 to 2016-17)

Shri Mahesh Ramamurthi
TC 41/677, Jaishree Buildings
PRS Road, Thycaud
Trivandrum 695014

The Income Tax Officer
Ward - 1(1), Trivandrum
Vs.

PAN – AHQPR3509Q

Appellant

Respondent

Appellant by: Shri Ajay V. Anand
Respondent by: Smt. J.M. Jamuna Devi

Date of Hearing: 05.01.2021
Date of Pronouncement: 05.01.2021

ORDER

Per Bench

This appeal filed by assessee is directed against the orders of the CIT(A) Thiruvananthapuram dated 04.12.2019 for Assessment Years 2011-12 to 2016-17.

2. Shri Ajay V. Anand, Advocate appeared on behalf of the assessee and Smt. J.M. Jamuna Devi, Senior AR appeared on behalf of Revenue.

3. At the time of hearing the learned A.R. for the assessee submitted that the assessee has filed an application under Vivad-se-Viswas Scheme of 2020. The same has also been accepted by the Revenue and intimation in this regard has been issued. A copy of the same is taken note of and kept on record.

4. As the assessee's applications under Vivad-se-Viswas Scheme 2020 has been accepted by Revenue and appeals filed by the assessee no more survive and consequently the appeals stand dismissed as withdrawn.

5. Dictated and pronounced in the open Court on 5th January, 2021.

Sd/-
(Chandra Poojari)
Accountant Member

Sd/-
(George Mathan)
Judicial Member

Cochin, Dated: 5th January, 2021

Copy to:

1. *The Appellant*
2. *The Respondent*
3. *The CIT(A) -Thiruvananthapuram*
4. *The Pr.CIT - Thiruvananthapuram*
5. *The DR, ITAT, Cochin*
6. *Guard File*

By Order

//True Copy//

Assistant Registrar
ITAT, Cochin

n.p.